

States	Rs. in crores
21. Sikkim	104.03
22. Tamil Nadu	820.89
23. Tripura	194.47
24. Uttar Pradesh	2152.68
25. West Bengal	664.08
Total	13081.82

#### Quality Symbol for Farm Produce

18. SHRI R. SURENDER REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal/scheme to introduce quality symbol for farm produce in the country;

(b) if so, whether the All India Federation of Organic Farming has formulated any certification programme in this regard;

(c) if so, the details of the certification programme and the nodal agency for authorised quality symbol; and

(d) the time by which the certification programme and the quality symbol for farm produce are likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (d) with a view to facilitate the experts of organic products, Government have set up a Standing cum - Accreditation Committee to evolve policies and procedures for accreditation of inspection and certification agencies. The Committee will accord approvals after duly scrutinising credentials of various applicants.

[Translation]

#### Mother Dairy Milk

19. SHRI PREM CHAND RAM:  
SHRI BRIJBHUSHAN SHARAN SINGH:  
SHRI RAJESH KUMAR:  
SHRI GOPI NATH GAJAPATHI:  
SHRI PANKAJ CHOWDHARY:  
DR. LAXMINARAYAN PANDEYA:  
SHRI SATYA DEO SINGH:  
SHRI RAJNATH SONKAR SHASTRI:  
SHRI SURYA NARAYAN YADAV:  
SHRI TEJ NARAYAN SINGH:  
SHRI SURENDRA PAL PATHAK:

Will the Minister of AGRICULTURE be pleased to state:

(a) Whether the prices of milk and milk products sold by the Mother Dairy have been increased recently;

(b) if so, the details thereof and the reasons therefor;

(c) the reaction of the private milk suppliers and public thereto;

(d) the number of times the prices of Mother Dairy milk have been increased during 1992-93, 1993-94 and 1994-95 and the extent thereof; and

(e) the steps taken by the Government to provide the milk at reasonable price?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) Yes Sir.

The Mother Dairy has revised the consumer prices of milk with effect from 1.2.1995 as under:—

	Rs. per litre
Full Cream Milk —	Rs. 12.50
Toned Milk —	Rs. 8.50
Toned Milk —	Rs. 9.50

(in polypacks)

Mother Dairy had to increase the procurement prices paid to the State Dairy Federations. To maintain viability, the consumers prices were increased.

(c) There has been some adverse reactions from the public.

(d) A *statement* is enclosed.

(e) The Mother Dairy is a Subsidiary of National Dairy Development Board and they have full power to determine the sale price of milk.

#### Statement

The details of change in prices since 1992-93 are given below:

	Rs. per ltr.
<b>Double Toned Milk</b>	
20.5.92 to 30.9.92	7.00
<b>Toned Milk</b>	
1.10.92 to 31.12.92	8.00
1.1.93 to 30.06.93	7.50
1.7.93 to 08.11.93	8.00
9.11.93 to 13.05.94	7.00
14.05.94 to 05.12.94	8.00
6.12.94 to 31.01.95	7.50
<b>Standardised Milk</b>	
(in Polypacks)	
20.05.92 to 30.9.92	10.00
<b>Full Cream Milk</b>	
(in Polypacks)	
11.09.92 to 30.09.92	11.00
01.10.92 to 30.06.93	10.00
01.07.93 to 08.11.93	10.50
09.11.93 to 13.05.94	9.50
14.05.94 to 17.09.94	10.50
18.09.94 to 05.12.94	11.50
06.12.94 to 31.01.95	11.00

#### New Trains

20. SHRI BRIJBHUSHAN SHARAN SINGH:  
SHRI PANKAJ CHOWDHARY:  
SHRI RAM KRIPAL YADAV:  
SHRI KASHIRAM RANA:  
SHRI BALRAJ PASSI:  
SHRI SUKHENDU KHAN:  
SHRI TARIT BARAN TOPDAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of new trains alongwith their destinations introduced during 1993-94 and upto December 1994; and

(b) the broad details of requests for introducing more new trains lying pending at present with the Government?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

(English]

### Essential Commodities

21. SHRI YELLAIAH NANDI:  
SHRI MOHAN SINGH (DEORIA):  
SHRIMATI VASUNDHARA RAJE:  
SHRI P.C. THOMAS:  
PROF. UMMAREDDY VENKATESWARLU:  
SHRI D. VENKATESWARA RAO:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether rice is being sold in Delhi at very high rates;  
(b) if so, the number of times prices of rice and wheat were increased under PDS during the last three years;  
(c) whether any State is distributing rice and wheat at lower price than that fixed by the Union Government;  
(d) if so, the details thereof and its impact on other states;

(e) whether financial assistance has been provided to States in this regard during the above period;

(f) whether the Union Government have any proposal to formulate a uniform price policy for the whole country to reduce the prices of rice, wheat, sugar and other essential commodities sold under Public Distribution System as well as retail/wholesale shops; and

(g) the steps taken by the Government for getting good quality of rice in time and also at reasonable rates?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH): (a) The end retail prices of rice sold through the Public Distribution System (PDS) in Delhi are:

- Rs. 5.73 per kg for common rice  
Rs. 6.57 per kg for Fine rice  
and Rs. 6.90 per kg for Superfine rice.

The Government of National Capital Territory of Delhi has reported that the open market retail price of rice in Delhi as on 9-2-95 was around Rs. 8.50 per kg.

(b) The Central Issue Prices (CIPs) of rice and wheat for distribution under PDS since 1.1.1992 are as under:—

(Rs. per Quintal)

Effective from	Wheat		Rice	
	Common		Fine	Super-fine
28-12-1991	280	377	437	458
11-01-1993	330	437	497	518
01-02-1994	402	537	617	648

Foodgrains for distribution in areas under the Revamped PDS are issued at specially subsidised prices which are Rs. 50/- per Quintal lower than the CIPs for PDS mentioned above.

(c) to (e) As per available information rice and wheat are being distributed at prices lower than the Central issue Prices in a few States as per details given below:—

State	End Retail Price In Fair price Shop		Rice Fine	Super-Fine	Remarks
	Wheat	Common			
Andhra Pradesh	—	—	3.50	—	For identified poor households only.
Karnataka	3.45	5.10	5.35	5.45	-Do-
Maharashtra	3.00	4.40	5.20	5.50	For Integrated Tribal Development Project Blocks only.
Tamil Nadu	—	3.50	4.75	4.75	For all consumers.

End retail prices of foodgrains are fixed by the State Governments themselves. No specific financial assistance has been provided to any State/UT to enable them to distribute foodgrains at prices lower than Central issue Prices.

(f) Commodities allocated by the Central Government for the PDS in States/UTs are issued at uniform Central issue prices for all States/UTs.

(g) Central Government has laid down quality standards for procurement and issue of rice by the Food Corporation of India. State Governments are their wholesale nominees are given the opportunity to inspect the stocks of rice before accepting the same from the godowns of FCI. State Governments have been advised to take effective enforcement measures against unscrupulous elements indulging in malpractices.

### Pending Cases

22. SHRI PAWAN KUMAR BANSAL: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of cases pending in various District Forums and the State Commissions in the country, State-wise as also before National Commission;

(b) the steps taken to reduce the arrears and ensure redressal of the complaints within a period of six months; and

(c) the number of vacancies pending at present in each of these forums?